

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3083

ANSWERED ON:15.03.2011

LAND TO HOSPITALS

Hussain Shri Syed Shahnawaz;Singh Shri Ijyaraj ;Vasava Shri Mansukhbhai D.

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government has any mechanism to find out that hospitals and nursing homes getting land at cheaper rates are actually catering the poor;
- (b) if so, the reaction of the Government in this regard;
- (c) whether the union Government has conducted any survey regarding compliance of the condition of free treatment to the poors; and
- (d) if so, the details thereof alongwith the corrective steps taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT(SHRI SAUGATA ROY)

(a) & (b): Yes, Madam. Pursuant to the directions of the High Court of Delhi in Writ Petition No. 2866/2002, titled as "Social Jurist vs. Government of National Capital Territory of Delhi & Ors", an Inspection Committee headed by Medical Superintendent Nursing Homes, Directorate of Health Services, Government of National Capital Territory of Delhi (GNCTD) has been constituted to monitor free treatment for poor patients to be provided by private hospitals which have been allotted land on concessional rates. The Committee inspects these hospitals and submits periodical reports to GNCTD, Land and Development Office, Ministry of Urban Development, Government of India and Delhi Development Authority.

(c) & (d): The Inspection Committee has been submitting the monthly and quarterly reports since 2008. The hospitals were directed to comply with the condition of free treatment as per the orders of the Court. The deficiencies observed by the Inspection Committee are communicated to the hospitals at the time of inspections followed by written deficiency letters for compliance. Hospitals have also been directed to take steps to strengthen public awareness measures regarding free bed facilities which include displaying appropriate boards in Hindi and English at prominent places of hospital, distribution of pamphlets, public notices in news papers etc. In respect of two hospitals, action has been initiated for refusing to provide free treatment to the poor.